

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1536

ANSWERED ON:14.08.2013

BASIC FACILITIES TO BPL FAMILIES

Devappa Anna Shri Shetti Raju Alias;Dubey Shri Nishikant ;Maadam Shri Vikrambhai Arjanbhai;Panda Shri Baijayant;Pratap Narayanrao Shri Sonawane;Punia Shri P.L. ;Rana Shri Jagdish Singh;Rathwa Shri Ramsinbhai Patalbhai;Rawat Shri Ashok Kumar;Singh Shri Ravneet;Thamaraiselvan Shri R.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has provided/proposes to provide Central financial assistance to the States for providing civic facilities to the Below Poverty Line (BPL) families in urban areas in their State;
- (b) if so, the details thereof during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has taken/ proposes to take any steps for construction of houses in major metro cities in the country;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether any task force has been constituted by the Government for providing affordable houses to the urban poor; and
- (f) if so, the details thereof along with the houses earmarked, if any, to the widows, Para Military Force Personnel and others?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [DR. (MS.) GIRIJA VYAS]

(a) & (b): No Madam, there is no specific Scheme to provide Central financial assistance to the States for providing civic facilities to the Below Poverty Line (BPL) families in urban areas in their State. However, Government launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 for assisting State Governments in providing housing and basic services to urban poor/ slum dwellers in 65 select cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns, under the Integrated Housing and Slum Development Programme (IHSDP). Mission duration was 7 years from 2005-06. JNNURM has now been extended for 2 years (upto March, 2014) for completion of projects sanctioned upto March, 2012 and implementation of reforms. Government also launched pilot phase of 'Rajiv Awas Yojana' (RAY) on 02.06.2011 for two years for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock. The Government has planned for continuing Rajiv Awas Yojana (RAY) in XIth Plan to provide assistance to State Governments/Union Territories for slum redevelopment and improving infrastructure therein. State-wise details of Central Assistance released under BSUP & IHSDP components of JNNURM during the last three years and the current year are at Annexure-I. The State-wise progress under RAY since its inception so far is at Annexure-II.

(c) & (d): Details of construction of houses undertaken under BSUP component of JNNURM in major Metro Cities are at Annexure-III.

(e) & (f): The Ministry had set up a Task Force on promoting Affordable Housing to develop a set of transparent qualification criteria and a separate set of guidelines for Affordable Housing in Public Private Participation (PPP) Projects for circulation to States. The aim of Affordable Housing Task Force was to create an enabling framework for increased private sector participation in affordable housing sector.

The Task Force has submitted its report. However, it does not specifically recommend anything about earmarking the houses for the widows, para-military force personnel & others. The Task Force has recommended reservation of land and built up units to Economically Weaker Section

(EWS) households which may include the above noted categories too.